I. Report and Accounts (1983-84) of the Metalurgical and Engineering Consultants (India) Limited, New Delhi and related papers

Papers Laid

- II Report and Accounts (1983-84) of the Metal Scrap Trade Corporation Limited, Calcutta and related papers
- III Report and Accounts (1983-84) of the **Hindustan Steelworks Construction** Limited, Calcutta and related papers

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH). Sir, I beg to lay on the Table:—

- 1. A copy each (in English and Hindi) of the following papers, under sub-section (I) of section 619A of the Companies Act, 1956.
- (i) (a) Eleventh Annual Report and Accounts of the Metallurgical and Engineering Consultants (India) Limited, New Delhi for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-785/85 for (a) and fb) above]

- (it) (a) Nineteenth Annual Report and Accounts of the Metal Scrap Trade Corporation Limited, Calcutta for the year 1983-84 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT— 787/85 for (a) and (b) above]

(>ij) (a) Twentieh Annual Report and Accounts of the Hindustan Steelworks Construction Limited. Calcutta, for the year 1983-84, together with the Auditors' Report on the Accounts and

the comments of the Comptroller and Auditor General 10 f India thereon.

- (b) Review by Government on the working of the Company.
 - (c) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I above.

['iaced m Library. See No. LT-786/85 for (a) to (c).]

- I. Administrative Report and Accounts (1983-84) of the Tobacco Board, Guntur and related papers.
- II. Report and Accounts (1983-84) of tke Sports Goods Export Promotion Council, New Delhi and related papers.
- III. Report and Accounts (1983-84) of the **Leather Export Promotion Council** Madras and related papers,

THE MINISTER OF STATE IN THB MINISTRY OF COMMERCE AND SUPPLY (SHRI P. A. SANGMA). Sir, I beg to lay on the Table:-

- I. (1) A copy each (in English and Hindi) of the following papers, under subsection (3) of section 22 read with subsection (4) of section 19 of the Tobacco Board Act, 1975:
- (i) Ninth Annual Administrative Report and Accounts of the Tobacco Board, Guntur, for the year 1983-84', together with the Audit Report on the Accounts,
- (ii) Review by Government on the working of the Board.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at 0) above.

IPlaced in Library. See No. LT— 789/85 for (1) and (2)1

- H. A copy each (in English and Hindi) of the following papers;
- (i) (a) Twenty-sixth Annual Report and Accounts of the Sports Goods